GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 4414 TO BE ANSWERED ON 28TH MARCH, 2023

Schemes on Fisheries, Animal Husbandry and Dairying

4414. SHRI PATEL HASMUKHBHAI SOMABHAI SHRI RATANSINH MAGANSINH RATHOD:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the names and details of the schemes on fisheries, animal husbandry and dairying being implemented by the Government, district-wise in Gujarat State;
- (b) the total amount of funds allocated, utilized and incurred along with actual progress made under the said schemes in the said State during the last three years, district-wise;
- (c) whether any proposals of the said State are pending with the Government; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): The Ministry of Fisheries, Animal Husbandry and Dairying, Government of India presently implementing the following schemes and programme in all States/ UTs including Gujarat for development of Fisheries, Animal Husbandry and Dairy Sectors:

- i. Pradhan Mantri Matsya Sampada Yojana (PMMSY),
- ii. Fisheries and Aquaculture Infrastructure Development Fund (FIDF),
- iii. Rashtriya Gokul Mission (RGM),
- iv. National Livestock Mission (NLM),
- v. National Programme for Dairy Development (NPDD),
- vi. Dairy Processing and Infrastructure Development Fund (DIDF),
- vii. Supporting Dairy Cooperatives and Farmer Producer Organizations (SDCFPO),
- viii. Entrepreneurship Development and Employment Generation (EDEG),
- ix. Livestock Health and Disease Control Programme (LHDCP),
- x. Animal Husbandry Infrastructure Development Fund (AHIDF).

(b) to (d): The Ministry of Fisheries, Animal Husbandry and Dairying, Government of India does not maintain the data on district-wise beneficiaries benefited under the various schemes implemented in Gujarat. The Department of Fisheries, Government of Indiahas approved project proposal at a total outlay of Rs.739.42 crores with central share of Rs.222.16 crores and released central funds of Rs.66.24 crores for development of fisheries and aquaculture in the State of Gujarat under PMMSY since its inception in 2020-21. Further, under Fisheries and Aquaculture Infrastructure Development Fund, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has accorded approval to the project proposals with a total outlay of Rs. 1354.92 crore to the State of Gujarat for construction of 5 fishing harbor projects.

Department of Animal Husbandry and Dairying, Government of India has approved 6 projects in Gujarat under National Programme for Dairy Development (NPDD) Scheme with the total outlay of Rs.327.77 crores and released central share of Rs.201.27 crores. The project is implemented by Gujarat Cooperative Milk Producers Federation Ltd. An amount of Rs.201.30 crores have been released under these projects till date against which Rs.10.56 crores has been refunded, Rs.81.26 crores has been utilized and Rs.109.47 crores is unspent balance. In Gujarat, under Dairy processing and Infrastructure Development Fund (DIDF), the cumulative details for Rs. 8,004 crores loan sanctioned to the project proposal with the total project cost of Rs. 11,184 crore as on 31-1-.2023. Under Supporting Dairy Cooperatives and Farmer Producer Organizations engaged in dairy activities (SDCFPO),National Dairy Development Board (NDDB) has conveyed sanction to Government of Gujarat for Interest Subvention amount of Rs 422.20 crores against working capital loan amount of Rs 28,375.29 crore @ 2% p.a for 10 milk unions/federation and released Rs 279.14 crore till 20 February, 2023.

Under Livestock Health & Disease Control Programme (LHDCP), an amount of Rs.71.84 crores was released to Gujaratand an amount of Rs.30.14 crore has been utilized during last three years.

The Ministry of Fisheries, Animal Husbandry and Dairying, Government of India through various schemes has been supplementing the efforts of the State Governments/Union Territories (UTs) including Gujarat for promotion and development of fisheries, animal husbandry and dairy sectors and in achieving the sustained and higher growth in these sectors. Central Sectors/ Centrally Sponsored Schemes are demand driven and the releases of funds are based on the viable proposals received from the States/UTs. As on date, no proposal from Government of Gujarat is pending with the Ministry.
